GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES LOK SABHA

UNSTARRED QUESTION No. 1386 TO BE ANSWERED ON 26th JULY, 2016

VETERINARY DOCTORS

1386. SHRI RAM CHARITRA NISHAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और कृषक कल्याण मंत्री be pleased to state:

- (a) whether there is adequate number of veterinary doctors and other medical attendants for the treatment of animals in the country; and
- (b) if not, the details of the steps being taken by the Government to ensure the adequate availability of veterinary doctors and medical attendants in different States of the country including Uttar Pradesh during the next five years?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI SUDARSHAN BHAGAT)

(a) and (b) As against the estimated requirement of 67200 Veterinary doctors in the country, there are 67,784 registered veterinary practitioners as on 31.03.2015, as per the entries made in the Indian Veterinary Practitioners' Register (IVPR) maintained by Veterinary Council of India.

Animal Husbandry is a State subject. Veterinary Services are provided by respective State Government including deployment of veterinary doctors and para-veterinarians as per their requirement. This Department does not maintain State/UT wise detail of veterinary Doctors and para-veterinarians employed by the States/ UTs.

To meet the shortage of trained Veterinary manpower, the Department of Animal Husbandry, Dairying and Fisheries in consultation with Veterinary Council of India has taken various steps which includes revision of Minimum Standards of Veterinary Education Regulations, 2008, increase in number of recognized veterinary colleges from 36 to 46 and increase in total no seats available in 17 veterinary colleges to 1334 from 914 on the basis of infrastructure and facilities available in the colleges.
